

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:26  
ANSWERED ON:02.08.2011  
MODERNISATION OF POLICE  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a two-day Global Community Policing Conclave in association with the International Police Executive Symposium (IPES) was organised recently;
- (b) if so, the details of the issues discussed during the said conclave;
- (c) whether shortage of police personnel and inadequate funds for modernisation of police force in the country are some of the issues confronting the police; and
- (d) if so, the details thereof and the remedial steps taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 26 FOR 2-8-2011

(a) to (d): A two-day Global Community Policing Conclave was organized by the Kerala Police in association with the International Police Executive Symposium (IPES) at Kochi on 3-4 November, 2010. Delegates from about 35 countries took part in the Conclave to discuss community policing initiatives. Police researchers and practitioners facilitated cross cultural, interdisciplinary and international perspectives among the delegates. It was a two day interface on specific issues relevant to the public-private participation in community policing.

The issue of filling up of the existing vacancies and technological upgradation were emphasized by the Home Minister in his inaugural speech.

'Police' and 'law and order' are State subjects as per the VII Schedule to the Constitution. As such, it is the primary responsibility of the State Governments to take steps to provide adequate manpower and fill up vacant posts in the Police and equip its Police Forces to meet emerging challenges to internal security. In order to supplement the efforts of States towards capacity building of its Police Forces, the Ministry of Home Affairs has been implementing a non-plan scheme known as Modernization of State Police Forces. Under the Scheme, funds are provided to States for construction of secure police stations, out posts, police lines, mobility, security, provision of modern weaponry, communication, forensic equipments, upgradation of training infrastructure, police housing etc.

The Ministry of Home Affairs has impressed upon the States from time to time to promptly fill up vacant posts in its police forces. Action is required to be taken by the States themselves. The current sanctioned strength of the State Police Force is 20,41,372 of which 14,22,644 posts have been filled up and 6,18,728 posts are vacant. The percentage of vacancies is 30.31 % of sanctioned strength. During the year 2010, 90359 vacancies have been filled up.